

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 1747/2014

RAMA SHANKAAR

Appellant(s)

VERSUS

STATE OF U.P & ANR.

Respondent(s)

Date : 03/12/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shekhar G. Devasa, Adv.
Mr. V. N. Raghupathy, Adv.

For Respondent(s)

Mr. Abhinav Kr. Malik, Adv.
Mr. Aditya Narayan Singh, Adv.
Mr. Samir Ali Khan, Adv.Mr. Ashok Kumar Mishra, Adv.
Mr. Saurabh Mishra, Adv.UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Learned counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 16.9.2015 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.12.03
16:45:27 SCT
Reason:(M V RAMESH)
Registrar

MG